

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.63 of 2013 in
DFR No. 306 of 2013**

Dated : 20th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Bharat Sugar Mills & Anr.Appellant(s)
Versus	
Bihar State Electricity Board & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Pankaj Bhagat

ORDER

**IA No.63 of 2013
*(Condone delay Application)***

It is submitted that all the Respondents have been served and the affidavit of service has also been filed to that effect. But nobody has entered appearance on behalf of the Respondents yet.

In order to give further opportunity to the Respondents, Post the matter on **09.04.2013.**

(V.J. Talwar)
Technical Member
ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson